

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2012

Dated : 10th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Nava Bharat Ventures Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. R.M. Patnaik
Mr. P.P. Mohanty**

**Counsel for the Respondent (s): Mr. Raj Kumar Mehta
Ms. Ishita
Mr. Antaryami Upadhyay for R-2**

ORDER

We have heard the learned counsel for the Respondent today for some time. The learned counsel for the parties have already filed their respective Written Submissions.

Post the matter for further hearing on **05.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt